

no other speeches were allowed to be reported. For the session held in January 1976, pre-censorship was restricted to proceedings which fell within the scope of the Censorship Order. Pre-censorship was completely relaxed from March 1976 but editors and correspondents were asked to abide by certain special guidelines issued by the Chief Censor with the approval of the Ministry of Information and Broadcasting.

### Industries in Haldia Complex

\*36. SHRI SUSHIL KUMAR DHARA: Will the Minister of INDUSTRY be pleased to state:

(a) the time target fixed for the completion of the various industries in the Haldia complex;

(b) the present position of each;

(c) the time by which the various industries will start production and by what time they will reach production optimum; and

(d) the steps being taken to expedite completion of various projects?

THE MINISTER OF INDUSTRY (SHRI BRIJLAL VERMA): (a) to (d). In so far as Ministry of Industry is concerned during the years 1974—76, 14 letters of intents and one industrial licence were issued. These letters of intents and industrial licence are at various stages of completion and it normally takes three to four years for a project to fructify. The authority to extend, cancel and revoke industrial licence and letters of intents issued to entrepreneurs has been delegated to the Administrative Ministries who are responsible for completion and for keeping a watch on the progress of approved project. The detailed information regarding starting and completion of various projects is not readily available.

It is understood that the State Government of West Bengal has obtained

land for the establishment of an industrial estate for small scale industries in Haldia Complex. Construction of sheds in the industrial estate is yet to be started and therefore the establishment of small scale units will start only after the sheds are completed. This is a subject for the State Government and cause of delay in implementation is not known to centre.

### आकाशवाणी और दूरदर्शन को स्वायत्तशासी निगम बनाया जाना

\* 37. श्री ज्ञानेश्वर प्रसाद यादव :  
श्री पी० के० कोदियान :

क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का विचार आकाशवाणी और दूरदर्शन को स्वायत्तशासी निगम में बदलने का है; और

(ख) यदि हां, तो कब तक ?

सूचना और प्रसारण मंत्री ( श्री लाल कृष्ण अडवानी ) : (क) तथा (ख): मामला सरकार के विचाराधीन है ।

### आकाशवाणी के कार्यकरण की जांच

\* 38. श्री नवाब सिंह चौहान :

क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का विचार आकाशवाणी के कार्यकरण की जांच करने का है; और

(ख) क्या आकाशवाणी द्वारा आन्तरिक आपात की अवधि के दौरान किये गये कार्यों की भी जांच की जायेगी ?

सूचना और प्रसारण मंत्री ( श्री लाल कृष्ण अडवानी ) : (क) और (ख) मामले में औपचारिक जांच करने का फिलहाल